

Vidhan Sabha Question

Name of Department : Transport
Starred Question No. : 5032
Date of Reply : 10-03-2022
Subject : High Security Number Plate
Question raised by : Smt. Asha Kumari (Dalhousie)
Concerned Minister : Industries Minister

	Question	Answer
	Will the Industries Minister be pleased to state:	<u>(a), (b) and (c)</u>
(a)	whether it is a fact that all vehicles are to get High Security Number Plate compulsory under Law;	The information is laid on the Table of the House.
(b)	is this applicable on all vehicles or only new vehicles; and	
(c)	whether there is any facility to get such plates made in Chamba District; if yes, where; details be given?	

Reply to Starred Assembly Question No. 5032 asked by Smt. Asha Kumari (Dalhousie) regarding High Security Number Plate.

- (a) Yes, as per Rule 50 of Central Motor Vehicles Rules, 1989, all vehicles are required to get High Security Registration Plates (HSRP) affixed on it.
- (b) Yes, this rule is applicable to all the new and old vehicles.
- (c) No, for acquiring High Security Registration Plate (HSRP), vehicle owner is required to visit the nearest dealer of its vehicle make/model and submit the HSRP request in writing for its vehicle. As per Government of Himachal Pradesh Circular dated 16-04-2020, HSRP including the third registration mark may be supplied and affixed by the dealer of the vehicle manufacturers after placing the mark of registration thereon.
